Table, under Section 199 of the Railways Act, 1989, a copy (in English and Hindi) of the Ministry of Railways (Railway Board) Notification G.S.R. No. 646(E), dated the 18th July, 1990, publishing the Railway Passengers (Cancellation of Ticket and Refund of Fares) Rules, 1990. [Placed in Library. *See* No. LT-1384/90].

I. The Ministry of Urban Development (Chief Accounts Office) Recruitment Rules, 1988,

II. The Urban Land (Ceiling and Regula tion) Amendment Rules, 1990.

THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI MURASOLI MARAN): Madam, I lay on the Table—

 (i)A copy (in English and Hindi) of the Ministry of Urban Development Notification G.S.R. No. 1023, dated the 31st December, 1988, publishing the Ministry of Urban Development (Chief Accounts Officer) Recruitment Rules, 1988, under section 58 of the Delhi Development Authority Act 1957. (ii) Corrigendum (in English and Hindi) to Notification G.S.R. No. 1023, dated the 31st December, 1988.

[Placed in Library. See No. LT-1386/90 for (i) and (ii)].

II. A copy (in English and Hindi) of the Ministry of Urban Development Notification G.S.R. No. 245, dated the 21st April, 1990, publishing the Urban Land (Ceiling and Regulation) Amendment Rules, 1990, under Sub-Section (3) of Section 46 of the Urban Land (Ceiling and Regula tion) Act, 1976.

[Placed in Library, See No. LT-1385/900].

Report and Accounts (1986-87) of the Punjab Film and News Corporation Limited, Chandigarh and related papers

SHRI JAGDEEP DHANKHAR: Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Fourteenth Annual Report and Accounts of the Punjab Film and News Corporation Limited, Chandigarh, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under subsection (1) of section 619A of the Companies Act, 1956.
- (ii) Statement giving reasons for the delay in laying the papers mentioned above.

[Placed in Library. See No. LT-1500/90 for (i) and (ii)].

- I. Reports (1984-85 and 1985-86) of the Minorities Commission and related papers.
- II. Report and Accounts (1987-88) of the National Labour Institute, New Delhi.
- III. Notification of the Ministry of Labour and related naoers.

अभ एव कल्याण मन्त्रा (आ राम ावलास पासवान): महोदया, में निम्नलिखित पत्र सभा पटल पर रखता हुं:---

- I. निम्नलिखित पत्रों की एक-एक इति (अंग्रेजी तथा हिन्दी में):—
- (i) 1984-85 के वर्ष के लिए अल्प-संस्थक आयोग का सातवां वार्षिक प्रतिवेदन और उस पर की गई कार्यवाही संबंधी ज्ञापन, प्रतिवेदन पर व्याख्यात्मक टिप्पण सहित । [पुस्तकाल्लय में रखी गयीं । देखिए सं. 1394/90]
- (ii) 1985-86 के वर्ष के लिए अल्प-संस्थक आयोग का आठवां वाधिक प्रतिवेदन और उस पर की गईं कार्यवाही संबंधी ज्ञापन, प्रतिवेदन पर व्यास्थात्मक टिप्पण सहित । पुस्तकालय में रखी गर्यों। दोखिए सं. एल. टी. 1395/90]
- II. 1987-88 के वर्ष के लिए राष्ट्रीय अप्रम संस्थान, नई दिल्ली का वार्षिक प्रति-वेदन
- (i) और लेखे, लेखाओं पर लेखापरी-क्षकों के प्रतिबंदन सहित ।
- (ii) संस्थान के कार्यकरण की सरकार द्वारा समीक्षा ।
- (iii) उत्पर (i) में उल्लिखित पत्रों को सभा पटल पर रहने में हुए विलम्ब के कारणों